

LOK SABHA

Thursday, April 1, 1971/
Chaitra 11, 1893 (Saka)

*The Lok Sabha met at Eleven
of the Clock*

[MR. SPEAKER in the Chair]

MEMBER SWORN

SHRI K. BALATHANDAYUTHIAM
(Coimbatore)

ORAL ANSWERS TO QUESTIONS

A. I. T. U. C. demand to improve
Industrial Relations

*67. DR. RANEN SEN : Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state :

(a) whether the All-India Trade Union Congress has demanded disbandment of the Indian Labour Conference and setting up of a body with high Level representative of all the Trade Union Centres, Employees' Federations and Employees' Organisations to work out a new basis for industrial relations in the country ; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) No, Sir.

(b) Does not arise.

DR. RANEN SEN : Is it known to the Government that most of the central trade union organisations are skeptical of the National Labour Commission's recommendations and that the AITUC in particular has written to the Government that the

recommendation on the National Labour Conference, namely, setting up of tribunals etc. is a time killing device, that the so-called consensus evolved through the Indian Labour Conference, the tripartite bodies, are standing obstacles to the working class movement and only helps the employers and that the AITUC instead demanded promotion by the Government of bipartite negotiations between the employers and the employees such as steel agreement, life insurance corporation employees agreement, etc. and reorganise the Indian Labour Conference in the best method possible to make it useful ? If so, what is the Government's reaction to that ?

MR. SPEAKER : The question should elicit information, not pass on information to the Minister.

DR. RANEN SEN : I am asking whether the Government is aware of this or not.

SHRI R. K. KHADILKAR : We have not received any communication from the AITUC demanding the disbandment of the Indian Labour Conference and setting up a body with high level representatives of all the trade unions. The hon. Member referred to some sort of a communication. The Labour Conference is a tripartite body. Though at one stage in 1969 Mr. Dange, their leader in the AITUC, dissociated himself from the conference, since then AITUC has participated on some committees. The main question you have posed is whether in view of the recommendations of the National Labour Commission it would not be desirable to make consultations more broadbased. I would like to point out to the hon. Member that we are in constant touch with the labour leaders apart from the All-India Trade Union Congress and other all-India organisations. We would like to consult them and prepare the ground. As the President